

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2877
ANSWERED ON 12.08.2026

UTILISATION OF NIRBHAYA FUND IN RELIEF CAMPS

2877. SMT. ADHIKARIMAYUM SHARDA DEVI

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) Whether Government has utilised or proposes to utilise Nirbhaya Fund for ensuring safety, security and rehabilitation of women and girl Internally Displaced Persons (IDPs) residing in relief camps in Manipur;
- (b) Whether any proposal has been received from the Government of Manipur for establishing or strengthening One Stop Centres, Women Helplines, safe spaces, psychosocial counselling, legal aid and other gender-responsive support services in relief camps, and if so, details thereof;
- (c) Whether any special livelihood and economic rehabilitation programmes have been approved for displaced women, particularly widows, single women and female-headed households; and
- (d) Measures taken to ensure their long-term protection, dignity and socio-economic rehabilitation until normalcy is fully restored in the State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (d): The Government has adopted a convergence based approach for ensuring the safety, security and empowerment of women, girl and Internally Displaced Persons (IDPs) residing in relief camps through the implementation of schemes under Mission Shakti and State funded schemes and programmes. Amongst the schemes, three schemes of Government of Manipur particularly aimed at providing financial assistance and social security to widows and other marginalised women viz. (i) Chief Minister's Widow Pension Scheme under which financial assistance of Rs. 500 per month is provided to the eligible widows. At present, 432 widows belonging to IDPs are availing benefits under this scheme (ii) Ima Nongthangleima Yaipha Tengbang Scheme under which monthly financial assistance of Rs. 500/- is provided to eligible women who are without a regular source of livelihood and are not covered under other existing individual beneficiary schemes. At present, 514 women belonging to IDPs are availing benefits under this scheme (iii) Under Welfare Training Institute, Takyelpat, IDPs has been provided Skill Livelihood Training in the trade of Tailoring, Embroidery and Computer. IDPs

were particularly from Lamboikongnangkhong Relief Camp, Imphal West and ideal Girl's college, Imphal East.

Under Mission Shakti scheme of Ministry of Women and Child Development, Shakti Sadan have been providing accommodation and other support services to the IDPs particularly pregnant and lactating women with their family. In 2025, under Hub for Empowerment of Women, a 20 days Vocational Training Programme "Empowering Displaced Lives: Vocational Training on Beautician for Internally Displaced People in Manipur" has been conducted for 40 participants i.e., IDPs from Relief camp open at Idea Girls College, Akampat and Dewlahland at Rough Salon, Ayangpalli, Porompat, Imphal East. Women Helpline has also conducted awareness programme cum distribution of dry rations and over-the-counter (OTC) medicines to IDPs relief camp, Imphal West district. In addition, Government of Manipur has also conducted "Awareness & sensitization programme on Schemes under Mission Shakti" at Relief Camp at Ideal Girls College, Akampat, Imphal East on 12th August, 2025 with 200 participants (IDPs). In addition, One Stop Centres at all the 16 districts and Women Helpline (181) continue to provide support to women affected by the conflict, including women residing in relief camps. District Administration, One Stop Centres and Women Helpline coordinate with other line departments, Legal Services Authorities (Manipur State Legal Services Authority/ District State Legal Services Authority), Police, Health Department and civil society organisations (running Shakti Sadan) to facilitate psychosocial counselling, legal services, referral and other support services.
